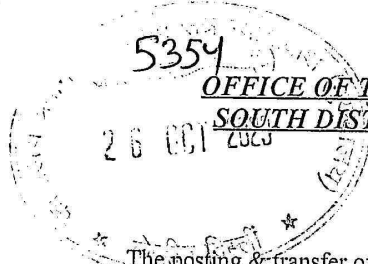


WCB



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

The posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Sh. Devender Singh Rana, JA (EC: 13875)	Reader in the court of Ms. Sukriti Singh, MM-04, Mahila Court, South, Saket Courts New Delhi.	Branch In-charge, Pool Car, South, Saket Courts, New Delhi. (with additional charge of R&I and Evening cell as Branch In-charge)
2.	Sh. Hardeep Singh, JA (EC: 24680513)	Branch In-charge, Pool Car, South, Saket Courts, New Delhi. (with additional charge of R&I and Evening cell as Branch In-charge)	Reader in the court of Ms. Sukriti Singh, MM-04, Mahila Court, South, Saket Courts New Delhi.
3.	Sh. Pramod Kumar K., JJA (EC: 39720436)	Asstt. Ahlmad in the court of Ms. Sana Khan, MM-03, Mahila Court, South, Saket Courts, New Delhi.	JJA in the Cash Branch, South, Saket Courts, New Delhi.
4.	Sh. Deepak Mor, JJA (EC: 11101379)	JJA in the Cash Branch, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Sana Khan, MM-03, Mahila Court, South, Saket Courts, New Delhi.
5.	Sh. Yogender Kumar (EC: 55491310)	JA/Ahlmad in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.	JA in the Computer Branch, South, Saket Courts, New Delhi.
6.	Ms. Geeta Joshi (EC: 96913887)	JJA in the Computer Branch, South, Saket Courts, New Delhi.	JJA in the Video Conferencing, South, Saket Courts, New Delhi.
7.	Sh. Anup Rawat (EC: 54273201)	JA in the Video Conferencing, South, Saket Courts, New Delhi.	JA/Ahlmad in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.

**Note:**

1. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 32427 - 32452

Dated, New Delhi the 26/10/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi